

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTIONS				
65	CM(M)-671/2025(Disposed off case)	RAM KISHOR ARORA V/s ROHIT VERMA & ANR.	ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR(LOKESH_MALIK@SNGPARTNERS.IN)(9910469818)(PETITIONER) PRIYANKA(PRIYANKA.111@HOTMAIL.COM)(0)(RESPONDENT) ROHIT(ROHITVERMA84@GMAIL.COM)(0)(RESPONDENT)		

15.04.2025

SUPPLEMENTARY CAUSE LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.
<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
47	CRL.M.A. 11308/2025 In CRL.M.C.-795/2025	SUNSHINE TRADETOWER PRIVATE LIMITED V/s STATE NCT OF DELHI & ANR.	NANDLAL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RITUL TANDON ()(8623037103)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-264/2019)
